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Status: Pending

Case Number: WP 17231/2026
(KAHC010382632026)

Classification: EDN RES

Date of Filing: 08/06/2026
11:37:01

Petitioner: ASSOCIATED
MANAGEMENT OF
GOVERNMENT RECONGNIZED
ENGLISH MEDIUM SCHOOLS
IN KARNATAKA (KAMS)

Petitioner Advocate: NITIN
RAMESH

Respondent: STATE OF
KARNATAKA

Respondent Advocate:

Filing No.: WP 17388/2026

Judge: ASHOK S.KINAGI

Last Posted For: PRELIMINARY
HEARING

Last Date of Action: 11/06/2026

Last Action Taken:
ADJOURNED

Next Hearing Date: 03/07/2026

Daily Orders: WP 17231/2026

1	11/06/2026	ASHOK S.KINAGI	ADJOURNED
<p>Learned Government Advocate accepts notice for respondent Nos.1 and 2. Heard and perused the records. The matter requires consideration. There shall be stay of execution and operation of Annexure-A, till the next date of hearing. Re-list the petition on 03.07.2026.</p> <p>Last Updated On: 2026-06-12 16:58:35</p>			



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